

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 3009**  
**TO BE ANSWERED ON 20.12.2024**

**Scheme for digitization of land records**

**3009. Shri Anil Kumar Yadav Mandadi:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government has formulated any comprehensive scheme to digitize all the land records across the country;
- (b) if so, the details of number of village across the country;
- (c) whether Government is promoting registration process in all the sub-registrar offices across the country in a digital format only; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**

**(Dr. CHANDRA SEKHAR PEMMASANI)**

**(a) & (b)** Yes Sir. Government of India has been implementing a comprehensive programme for digitization and computerization of land records and registration processes in the country by the name of Digital India Land Records Modernization Programme (DILRMP) with 100% financial assistance from Central Government since 2016-17. The DILRMP has been extended for a period of five years from 01.04.2021 to 31.03.2026. As of now, 98.50% digitization of the existing land records (Record of Rights) has been completed in the villages of the country. Some of the areas of NE States do not have land records like other States due to community ownership issue and UT of Ladakh has started digitization in last couple of years. State wise status of computerization of land records (Record of Rights) is enclosed at **Annexure-1**.

**(c) & (d)** Yes Sir. Computerization of Sub Registrar Offices (SROs) has been completed 95.73% across country. State wise status of computerization of SROs is enclosed at **Annexure-2**. The objective in respect of registration system is now to deploy an end-to-end completely online and paperless system in the States and UTs. As per provisions of Guidelines on the 'Scheme for Special Assistance to States for Capital Investment 2024-25' issued by the Government of India, Ministry of Finance, Department of Expenditure on 09.08.2024, the States with completely online and paperless registration system shall be provided financial incentive. In this regard, to provide technical support to States/UTs, the National Generic Document Registration System (NGDRS) or e-Registration application developed by the Department of Land Resources has been upgraded as paperless registration software.

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Annexure-1 is referred to Part (a) & (b) of Rajya Sabha Unstarred Question No. 3009 to be answered on 20.12.2024

Computerization of Land Records (CLR)					
S. No.	State/ UT Name	Total RORs	Total No. of Villages	Villages of	
				CLR Completed(No.)	CLR Completed(%)
1	A & N ISLANDS	1,20,449	205	205	100.00
2	ANDHRA PRADESH	2,72,94,315	17,564	17,344	98.75
3	ASSAM	43,78,822	23,033	19,687	85.47
4	BIHAR	4,25,33,351	45,949	45,743	99.55
5	CHANDIGARH	5,392	25	25	100.00
6	CHHATTISGARH	2,21,54,450	19,818	19,672	99.26
7	GOA	7,89,875	425	425	100.00
8	GUJARAT	1,19,40,832	18,389	18,387	99.99
9	HARYANA	49,29,960	7,100	6,885	96.97
10	HIMACHAL PRADESH	11,87,349	21,067	20,922	99.31
11	JAMMU & KASHMIR	65,91,042	6,850	6,828	99.68
12	JHARKHAND	24,14,830	32,945	32,707	99.28
13	KARNATAKA	1,68,45,472	30,715	29,404	95.73
14	KERALA	1,42,81,074	1,674	1,674	100.00
15	LADAKH	249	247	71	28.51
16	LAKSHADWEEP	72,425	24	24	100.00
17	MADHYA PRADESH	4,56,42,133	55,693	55,678	99.97
18	MAHARASHTRA	2,40,07,776	44,798	44,781	99.96
19	MANIPUR	6,11,343	2,715	548	20.18
20	MIZORAM	3,56,587	911	495	54.34
21	NAGALAND	1,07,830	1,600	512	32.00
22	NCT OF DELHI	67,010	207	196	94.69
23	ODISHA	1,45,62,018	51,788	51,726	99.88
24	PUDUCHERRY	2,98,219	130	130	100.00
25	PUNJAB	56,71,959	13,016	12,731	97.81
26	RAJASTHAN	1,22,28,999	48,719	47,417	97.33
27	SIKKIM	1,82,596	421	413	98.10
28	TAMILNADU	2,32,01,068	16,810	16,797	99.92
29	TELANGANA	1,29,19,557	10,947	10,190	93.08
30	DNH & DD	96,352	100	98	98.00
31	TRIPURA	13,06,362	897	897	100.00
32	UTTARAKHAND	15,22,960	16,691	15,820	94.78
33	UTTAR PRADESH	2,25,66,485	1,09,096	1,05,593	96.79
34	WEST BENGAL	4,85,93,416	42,423	42,240	99.57

**Note:** Some of the NE States do not have land records like other States due to community ownership issue and Ladakh has started digitization in last couple of years. The above data is for digitization carried out of existing land records and does not include the areas where the land records are not there.

## Annexure-2

Annexure-2 is referred to Part (c) & (d) of Rajya Sabha Unstarred Question No. 3009 to be answered on 20.12.2024

S. No.	State/UT Name	Total SROs	Computerised SRO's	
			No.	%
1	A & N ISLANDS	5	5	100.00
2	ANDHRA PRADESH	290	290	100.00
3	ARUNACHAL PRADESH	18	0	0.00
4	ASSAM	78	78	100.00
5	BIHAR	137	137	100.00
6	CHANDIGARH	1	1	100.00
7	CHHATTISGARH	102	102	100.00
8	GOA	12	12	100.00
9	GUJARAT	287	287	100.00
10	HARYANA	142	142	100.00
11	HIMACHAL PRADESH	188	169	89.89
12	JAMMU & KASHMIR	86	85	98.84
13	JHARKHAND	42	42	100.00
14	KARNATAKA	258	258	100.00
15	KERALA	315	314	99.68
16	LADAKH	12	12	100.00
17	LAKSHADWEEP	10	0	0.00
18	MADHYA PRADESH	234	234	100.00
19	MAHARASHTRA	515	515	100.00
20	MANIPUR	40	16	40.00
21	MEGHALAYA	11	1	9.09
22	MIZORAM	23	18	78.26
23	NAGALAND	121	0	0.00
24	NCT OF DELHI	22	22	100.00
25	ODISHA	206	206	100.00
26	PUDUCHERRY	10	10	100.00
27	PUNJAB	181	181	100.00
28	RAJASTHAN	657	657	100.00
29	SIKKIM	19	19	100.00
30	TAMILNADU	582	582	100.00
31	TELANGANA	141	141	100.00
32	DNH & DD	3	2	66.67
33	TRIPURA	23	23	100.00
34	UTTARAKHAND	53	50	94.34
35	UTTAR PRADESH	364	363	99.73
36	WEST BENGAL	274	255	93.07
<b>TOTAL</b>		<b>5462</b>	<b>5229</b>	<b>95.73</b>